

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 515 of 2025**

IN THE MATTER OF:

Principal Sharda Public School

.....PETITIONER

VERSUS

State of Uttarakhand & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 12.02.2026)

Principal Sharda Public School

.....PETITIONER

VERSUS

1. State of Uttarakhand

Through Chief Secretary, Government of Uttarakhand
4 Subhash Road, Uttarakhand Secretariat, Dehradun-248001;
Email: chiefsecyuk@gmail.com/ cs-uttaranchal@nic.in/
cs-uttarakhand@nic.in

Respondent No 1

2. Principal Secretary, Environment Department,

Government of Uttarakhand,
Forest Research Institute, Indian Military Academy,
Dehradun, Uttarakhand 248001
Email: secy-env-ua@nic.in/ moef.ddn@gmail.com

Respondent No 2

3. Municipal Corporation, Almora

Through its Commissioner,
Mall Road, Khazanchi Mohalla, Paltan Bazar,
Dharanaula, Almora, Uttarakhand 263601
Email: np-almora@nic.in

Respondent No 3

4. Member Secretary, Uttarakhand Pollution Control Board

Through its Member Secretary,
Gaura Devi Bhawan, 46 B IT Park,
Sahastradhara, Dehradun, Uttarakhand 248001
Email: msukpcb@yahoo.com

Respondent No 4

5. District Magistrate, Almora

District Magistrate Office, Almora, Uttarakhand 263601
Email: dm-alm-ua@nic.in

Respondent No 5